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NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 17.01.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No. CP(IB) No.42/ BB/2017	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
	-	For passing order	Rule-7(1) of IB.	DCS International Pvt. Ltd.

SL. NAME (IN CAPITAL)

NO. & PHONE NUMBER

REPRESENTATION TO WHOM

ORDER

Matter is listed today as Liquidator has filed his quarterly report. List the matter when any directions are sought by the Liquidator.

Member (T)

Member (J)

SIGNATURE